

ITEM NO.36

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 898/2026

ASHISH @ BAUVA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-04-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. M. K. Ghosh, Adv.
Ms. Tina Garg, AOR

For Respondent(s) :

Mr. Ankit Goel, AOR
Mr. Manish Kumar, Adv.
Mr. Srikrishna Kumar Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Memo of appearance has been filed in respect of the sole respondent. Vakalatnama be filed as per rules.

Scanned original records from the High Court as well as Trial Court are still awaited. D. O. letter be issued.

List again on 11.05.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ